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## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

**APPLICATION NUMBER** 

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PETITION NUMBER

: CP/85/2017

NAME OF THE RESPONDENT(S)

: D3R GATEWAY LOGISTICS PVT LTD

**UNDER SECTION** 

: 252

S.No.

NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

B. Savath basu Kr. Roc, Chennes Coursel for Re

B. Sarbon

**W** 

caused for Defidion.

## **ORDER**

Counsel for the Applicant present. Mr. B. Sarath Babu, Counsel for RoC also present. RoC has filed the report. Heard. **Reserved for orders.** 

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)